

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.04.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/BB/2 018	For filing proof of service of Notice to Corporate Debtor	Sec 7 of I&B Code	M/s Oriental Bank of Commerce	V B Ravishankar & V R Vinay Kumar Advocates	M/s Associate Decor Limited	

SL. NAME (IN CAPITAL)

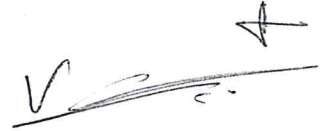
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

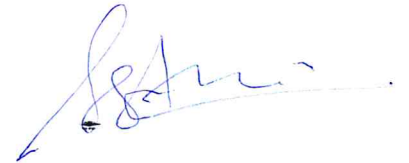
V. R Vinay Kumar
9620004423

Petitioner -
Financial
creditor



Sandeep S. Tiwari
9810333632

Respondent -
Corporate
Borrower



Shri Vinay Kumar, learned counsel for the petitioner and Shri Sandeep S. Tiwari, learned counsel for corporate debtor are present. The learned counsel for corporate debtor undertakes to file vakalat for the respondent and accepts and waives further notice and requested time.

Post the case for final admission on 11.05.2018.


MEMBER (T)


MEMBER (J)